



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.11.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 11.11.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 406 of 2025 Part Heard	Samit Madhup Lal & Anr. Vs. Ankit Goel, RP D.K. Realty (India) Pvt. Ltd. & Anr.	11.11.2025	13.11.2025
2.	Comp. App. (AT) (Ins) No. 1557 of 2023 & I.A. No. 5562 of 2023 (With Defects) Part Heard	Kanwar Raj Bhagat Vs. Gujarat Hydrocarbons and Power SEZ Ltd. & Ors. With	11.11.2025	12.11.2025
3.	Comp. App. (AT) (Ins) No. 1684 of 2023 Part Heard	Assam Company India Ltd. Vs. Gujarat Hydrocarbons and Power SEZ Ltd. & Ors. With	11.11.2025	12.11.2025

4.	Comp. App. (AT) (Ins) No. 626 - 628 of 2025 & I.A. No. 4475, 5530 of 2025 Part Heard	Gujarat Industrial Development Corporation Vs. Zaveri & Co. Pvt. Ltd. & Ors.	11.11.2025	12.11.2025
5.	Comp. App. (AT) (Ins) No. 1766 of 2024 & I.A. No. 6443 of 2024 Part Heard	Narayan Ramchandra Ghumatkar Suspended Director of KSL & Industries Ltd. Vs. Kiran Shah Resolution Professional of KSL & Industries Ltd.	11.11.2025	24.11.2025
6.	Comp. App. (AT) (Ins) No. 147 of 2025 Part Heard	Chintan Jhunjhunwala Vs. Mahesh Chand Gupta Resolution Professional of Energy Properties Pvt. Ltd. & Ors. With	11.11.2025	28.11.2025
7.	Comp. App. (AT) (Ins) No. 100 & 101 of 2025 Part Heard	Avani Towers Pvt. Ltd. Through its Resolution Professional Mr. Jitendra Lohia Vs. Chintan Jhunjhunwala & Anr.	11.11.2025	28.11.2025
8.	Comp. App. (AT) (Ins) No. 314 of 2025 Part Heard	Chandra Tahiliani Vs. Planet Builders and Developers & Anr.	11.11.2025	27.11.2025
9.	Comp. App. (AT) (Ins) No. 325 of 2025 Part Heard	Dinesh Keshawrao Atkare & Anr. Vs. Palak Swapnil Desai, Erstwhile RP of Santoshi Barrier Film India Pvt. Ltd. & Anr.	11.11.2025	27.11.2025

10.	Comp. App. (AT) (Ins) No. 1095 of 2025 Part Heard	COSMOS Co-Operative Bank Ltd. Vs. Anil Kumar Gilra	11.11.2025	19.11.2025
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By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)